

Shri Gadilingana Gowd: May I know whether the State Governments also were consulted?

Dr. Keskar: No. I do not think the question of consulting them arises here.

Shrimati Kamlendu Mati Shah: It is said that so far the films that have been sent abroad have not been well chosen. Is it true? If so, will the films that are going to be sent abroad in future be chosen better?

Dr. Keskar: I did not catch the first part of the question.

Mr. Speaker: The selection in the past was not good.

Dr. Keskar: Generally the Government does not participate in the selection of the films, unless in any of these Festivals India is officially invited. These Festivals were held by the film producing community itself, and producers directly and independently participated in them—there are a few Festivals for which we were officially invited. But we help the producers in making the best possible selection in such cases.

CONTRACTS RATIONALISATION COMMITTEE

*856. **Shri S. C. Samanta:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 647, on the 10th August, 1955 and state:

(a) which of the recommendations of the Contracts Rationalisation Committee have been accepted by Government;

(b) whether they have attracted suitable contractors to ensure rational tenders; and

(c) how far the object of the establishment of such a committee has been fulfilled?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Most of the

recommendations of the Committee have been accepted. These relate mainly to the terms and conditions of contracts. The matter was last discussed with the representatives of Contractors on 21-12-1955 who asked for more time to study the draft form. Their comments have since been received and formal orders are expected to be issued shortly.

(b) and (c). It is too early to make a definite statement.

Shri S. C. Samanta: May I know how many formal orders up to date have been issued by Government?

Shri P. S. Naskar: Formal orders have been issued on Chapters VII and VIII of the Report, relating to earnest money and security deposit.

Shri S. C. Samanta: May I know the time when this Committee was set up, the time when it submitted its report and why Government took so long to carry out the recommendations?

Shri P. S. Naskar: The Committee was set up sometime in 1952 and they have submitted their report in 1953. The decisions have not really been held up. There are certain recommendations which require detailed study. And, as I said, certain formal orders have been issued and the other orders will shortly be issued.

Shri S. C. Samanta: May I know whether the reaction of the contractors has been received by Government?

Shri P. S. Naskar: Yes, I think they have submitted their recommendations sometime back, and the contract form will be suitably amended.

WRITTEN ANSWERS TO QUESTIONS

PRICE OF TYRES

*832. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state: